



Punjab Vidhan Sabha

Seventh Session

Starred Questions

04 September 2024

Total Questions - 20

Getting patchwork done on the roads of Budhlada

*1279 Sh. Principal Budh Ram (Budhlada):

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing

Will the Agriculture and Farmer's Welfare Minister be pleased to state that three roads from Budhlada, Gurnekala, Phapde Bhaike to Mansa, Boha, Sher Khan Wala to Maganiyan and Bareta, Kulrian to Bhawa constructed under the Pradhan Mantri Sadak Yojana in Budhlada constituency are in dilapidated condition; if so, whether the work of getting proper patch work done on these roads under the consideration of the government ?

To upgrade the Government Hospitals and Dispensaries in Bholath Constituency

*1277 Sardar Sukhpal Singh Khaira (Bholath):

Health & Family Welfare, Medical Education & Research, Elections

Will the Health and Family Welfare Minister be pleased to state whether it is a

fact that the process of upgrading the Government Hospitals and Dispensaries in Dhilwan, Nadala, Nangal Lubana, Ramgarh in Assembly constituency Bholath is under consideration; if so, by when will the said process be completed togetherwith the total cost to be incurred thereon; the details thereof ?

Mutation immediately after registration

***1271 Sardar Harmit Singh Pathanmajra (Sanour):**

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation

Will the Minister of Revenue be pleased to state whether the Government intends to go ahead with mutation immediate after the registry; if so, by when it will be implemented?

Policy regarding preparing new Ration Card or adding new Member

***1225 Sardar Manwinder Singh Giaspura (Payal):**

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life :-

Will the Food and Civil Supplies Minister be pleased to state :-

a) Whether there is any Government policy for preparing new ration card/adding new member or removing name from ration card; if any policy exists, it should be made public;

b) if policy does not exist whether there is any plan of the Government in future; the details thereof ?

To start Volvo bus service from Bathinda to Delhi Airport

***1254 Sardar Jagroop Singh Gill (Bathinda Urban):**

Transport, Rural Development & Panchayats

Will the Transport Minister be pleased to state whether the government proposes to start Volvo bus service from Bathinda to Delhi Airport in view of the increasing number of people going to foreign countries from Bathinda city and its adjoining areas; if so, the time by which it is likely to be done ?

Implementation of the recommendations of the 6th Pay Commission to the Colleges covered under 95% grant-in-aid also.

***1302 Rana Inder Partap Singh (Sultanpur Lodhi):**

Technical Education & Industrial Training, Higher Education, School Education

Will the Minister of Technical Education be pleased to state whether the recommendations of the 6th Pay Commission regarding salaries of teachers of Government Polytechnic Colleges, under 95% grant-in-aid has also been applied to the teachers of such colleges as Mehar Chand Polytechnic College, Jalandhar, Guru Nanak Dev Polytechnic College, Ludhiana, Ramgarhia Polytechnic College, Phagwara and Thapar Polytechnic College Patiala ; if so, since when and if not, the reasons therefor ?

Details of Vacancies in Power Department in Jalandhar Circle

***1304 Sh. Avtar Singh Junior (Jalandhar North):**

Public Works (B&R), Power :-

Will the Minister of Power be pleased to state: -

- a) the total number of sanctioned posts for the post of JE Electrical, Line Man, Assistant Line Man in the year 2023-24 in Jalandhar Circle;
- b) the total number of vacancies filled up by regular recruitment for these posts;
- c) the total number of vacancies of contractual employees in the above category and the salaries paid to these contractual employees for various posts?

To declare Jaiton city as a historical city

***1199 Sardar Amolak Singh (Jaitu):**

Tourism & Culture Affairs, Investment Promotion, Labour, Hospitality

Will the Tourism and Cultural Affairs Minister be pleased to state whether it is a fact that Jaiton city is a holy city visited by the tenth Guru Shri Guru Gobind

Singh Ji and the city is famous as a historical city; if so, whether there is any proposal under consideration of the Government to declare this city as a historical city; if so, the time by when it is likely to be done ?

Repairing the sewerage system of Zira City

***1273 Sh. Naresh Kataria (Zira):**

Local Government, Parliamentary Affairs

Will the Local Government Minister be pleased to state whether it is a fact that the sewerage system of the Zira city is quite old and in poor condition, which leaves the city with a lot of problems with sewage, especially rainwater, and there is no drainage thereat; if so, whether there is any proposal under consideration of the Govt. to repair this sewerage system and solve the garbage problems?

To repair the road from village Mirpura to Dhiremajra-Panjokhra sahib

***1310 Sardar Kuljit Singh Randhawa (Dera Bassi):**

Agriculture & Farmers Welfare, Animal Husbandry, Fisheries and Dairy Development, Food Processing :-

Will the Minister of Agriculture be pleased to state: -

a) The time by when the repair of the road from village Mirpura to Dhiremajra-Panjokhra Sahib falling under Derabassi Constituency was due along with the reasons for not carrying out timely repair of this road;

b) the time as to when the said road will be repaired; the details thereof?

Details of closed PHCs and Circle Health Centres

***1284 Sardar Pargat Singh Powar (Jalandhar Cantt.):**

Health & Family Welfare, Medical Education & Research, Elections Will the Minister of Health and Family Welfare be pleased to state the number of Primary Health Centres (PHCs) and Circle Health Centres (CHCs) that have been closed in Punjab during the period from March, 2022 till date and the reasons for their closure?

To construct a Nature Park at village Chak Bhaike in Budhlada constituency

***1265 Sh. Principal Budh Ram (Budhlada):**

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life

Will the Forest Minister be pleased to state whether it is a fact that a grand nature park can be set up at Chak Bhaike village in constituency Budhlada as there is enough space in the 42-acres forest; if so, whether there is any proposal under consideration of the government to plant more trees, fence around it and build a picnic spot in between; if so, the time by which it is likely to be done ?

To amend section 154 of the Panchayati Raj Act, 1994

***1293 Sardar Barindermeet Singh Pahra (Gurdaspur):**

Transport, Rural Development & Panchayats

Will the Minister for Rural Development and Panchayats be pleased to state whether the Government has received any representation on 25/07/2022 from the Panchayat Officers Association, Punjab regarding amendment in Section 154 of the Panchayati Raj Act, 1994; if so, the action taken by the Government thereon; the details thereof ?

Details of the posts in new Degree College Sidhpur in Dinanagar Constituency

***1228 Smt. Aruna Chaudhary (Dina Nagar):**

Technical Education & Industrial Training, Higher Education, School Education Will the Higher Education Minister be pleased to state the details of posts in new Degree College Sidhpur in Dinanagar Constituency ?

To Repair / Construct a new road from Jhamat Bridge to Changan Bridge on Sidhwan Canal (Canal road)

***1205 Sardar Manpreet Singh Ayali (Dakha):**

Public Works (B&R), Power

Will the Public Works (B&R) Minister be pleased to state as to whether there is any proposal under consideration of the Government to repair or to construct a new road from Jhamat Bridge to Changan bridge which is in a dilapidated condition constructed over Sidhwan canal (Distt. Ludhiana); if so; the time as to when and if not the reasons therefor ?

Distribution of common tubewells on division of lands.

***1270 Sardar Harmit Singh Pathanmajra (Sanour):**

Public Works (B&R), Power

Will the Power Minister be pleased to state whether the government intends to distribute the common lands in the family and also distribute the common tubewells under the Bharabandi scheme?

To Formulate a policy to compound the additional construction in the Improvement Trust.

***1173 Sardar Gurdit Singh (Faridkot):**

Local Government, Parliamentary Affairs

Will the Minister of Local Government be pleased to state whether it is a fact that in the schemes of the Improvement Trusts, some additional construction is made by the landlords during the construction and there is no fixed policy in the Improvement Trust to compound the excess construction done; if so, by when the government will make a fixed policy to compound the additional construction in the Improvement Trusts?

To release grants to SC Dharam Shalas Constructed in villages

***1231 Sardar Labh Singh Ugoke (Bhadaur):**

Transport, Rural Development & Panchayats

Will the Rural Development & Panchayats Minister be pleased to state the names of various schemes of the Government under which the grants can be

released to SC Dharam Shalas constructed in villages

Details of the sub-surface scheme implemented to eradicate water logging

***1215 Sh. Jagdeep Kamboj Goldy (Jalalabad):**

Defence Services Welfare, Welfare of Freedom Fighters ,Horticulture, Information & Public Reforms, Mines and Geology, Water Resources and Conservation of Land and water :-

Will the Minister of Water Resources be pleased to state: -

a) the total cost of the sub-surface scheme initiated by the government to eradicate water logging in Sajana village of Jalalabad Constituency;

b) whether the tube-wells are draining out the water log under the said schemes;

c) the time as to when the project was formed and whether it is still operational or has been completed, the details thereof?

To provide relief to the people having encroachments on Panchayati lands

***1261 Sh. Rajneesh Kumar Dahiya (Ferozepur Rural):**

Transport, Rural Development & Panchayats

Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that encroachments on panchayati lands were removed but at many places, many people have been living with their families for a long time and have their identity cards, voter ID cards, etc. documents also on their residential addresses; if so, whether the government is making any proposal to provide relief to these people; if so, the details be provided ?

Chandigarh, 160001.
Tuesday 03 September 2024.

R.L Khatana ,
Secretary.

